NOTICE

Advocates and parties-in-person are requested to note the following directions issued by the Division Bench of Hon'ble Shri Justice K.R. Shriram and Hon'ble Shri Justice Kamal Khata:

RE: PRAECIPES

(1) That the uregnt mentioning of the matters for circulation by praecipes will be permitted at 10.30 A.M.Only.

(2) Praecipe (in duplicate) should contain :

a. Precise reason for urgency
b. Date of receipt of impugned order/notice.
c. Date of impugned order/notice.

Else circulation will not be granted .

(3) Matters listed on board shall not be mentioned on any ground, except for withdrawal.

Dated this the 22nd day of November 2022.

By Order

sd/-
(S.B. Bhansali)
Prothonotary and Sr.Master
High Court, O.S. Bombay.

sd/-
(V.R.Kachare)
Registtrar (Judl-I)
High Court, A.S.Bombay.